

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 2868
ANSWERED ON 24.03.2023

BADDI CHANDIGARH RAILWAY LINE

2868 # MS. INDU BALA GOSWAMI :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the farmers have obstructed the work on the Baddi-Chandigarh rail line due to non-payment of compensation for the land acquired for the railway line;
- (b) if so, the details thereof; and
- (c) the total land acquired in the State of Himachal Pradesh under the said railway line project and the States where the land has been acquired for this railway line?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) and (b): Yes, Sir. Farmers have intermittently obstructed the work on the Chandigarh-Baddi (33 km) new rail line project in the State of Himachal Pradesh. The project is a cost sharing project wherein Government of Himachal Pradesh is sharing 50% of project cost.

(c) Land acquisition between Baddi to Chandigarh has been taken up as detailed below:

- Himachal Pradesh: 34.66 Ha land involved in 9 villages out of which 30.32 Ha Land (Private- 28.72 Ha, Govt.- 1.6 Ha) has been acquired and balance 4.346 Ha (Private- 4.096 Ha and Govt.- 0.25 Ha) in different stages of acquisition
- Haryana (60.21 Ha involved in 21 villages): Complete 60.21 Ha (Private- 44.33 Ha, Govt.- 15.66 Ha and forest- 0.22 Ha) has been acquired.
